

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1237(KB)2018
IA(I.B.C)/1140(KB)2024, IA(I.B.C)/634(KB)2024,
IA(I.B.C)/913(KB)2022, IA(I.B.C)/1205(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	BENI GOPAL SINGH VS EMC LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance via video conference/physically

Mr. Joy Saha, Sr. Adv.] For the Applicant in IA/1205/2024
Mr. Sanchari Chakraborty, Adv.
Mr. Adil Naushad, Adv.

Mr. Raj Singhanian, Liquidator

Mr. Shaunak Mitra, Adv.] For Power Grid Corp. of India in IA/634/2024
Mr. Debabrata Das, Adv.
Mr. Saptarshi Mukherjee, Adv.
Mr. Pramit Kr., Adv.

Mr. Alok Dhir, Adv.] For Applicant in IA/1140/2024
Mr. Kanishk Khetan, Adv.

Mr. Abhradip Maity, Adv.] For GST Authority in IA/24/06/2024
Mr. Shatabdi Sen, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. At request, post this mater on **28.06.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**